

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5013

ANSWERED ON:09.12.2010

MISMANAGEMENT OF PSUS

Laguri Shri Yashbant Narayan Singh; Rama Devi Smt.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether Comptroller and Auditor General in a report has observed that the major Public Sector Undertakings (PSUs) are incurring loss on account of their mismanagement in the country;
- (b) if so, the names of the PSUs which have incurred loss on account of mismanagement during the last three years;
- (c) the action taken by the Government against these PSUs on the basis of the said report; and
- (d) the outcome of action taken?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) & (b): The CAG from time to time carry out audit of significant areas of the Public Sector Undertakings(PSUs).The findings thereon are included in the reports of the CAG on `Performance Audit` as well as `Compliance Audit` of these PSUs. The reports, inter alia, highlight various systematic and compliance issues. These Audit Reports are in the public domain and are available on website [www.cag.sov.in](http://www.cag.sov.in).

(c) & (d): Administrative Ministries are required to submit the follow up Action Taken Notes duly vetted by the CAG in respect of all Reports of the C&AG presented to Parliament as well as to the Committee on Public Undertakings (COPU). within six months from the date of presentation of the relevant Audit Reports. Some of the important paras/performance audit reports are also selected by COPU for examination every year. During examination of such paras, oral evidence from representatives of PSU Management /Ministry is also taken by the COPU. List of paras/reviews where Action Taken Notes have not been submitted by the Government is also included in the Audit Report every year.